

Mr. Deputy-Speaker: Very well. So long as it is not opposed I will put it to the House.

The question is.....

Shri V. V. Giri: I oppose it.

Mr. Deputy-Speaker: If that is so I won't put it.

No. 24 is barred. No. 25.

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): Sir, I do not oppose No. 25 but wish to say that Government want to bring a Bill themselves.

Prof. D. C. Sharma: What about No. 23?

Mr. Deputy-Speaker: I am not allowing it as it is opposed.

Prof. D. C. Sharma: I want a vote on it.

Mr. Deputy-Speaker: I am not allowing it now. It will come in due course. I am not allowing today the introduction of any Bill which is opposed by any person in the House, because it is controversial.

Prof. D. C. Sharma: I beg to say...

Mr. Deputy-Speaker: I have already given my ruling. I have said enough. The hon. Member will proceed to No. 25.

Prof. D. C. Sharma: Still I think...

Mr. Deputy-Speaker: I have said enough. He may proceed to No. 25.

PARLIAMENT LIBRARY BILL

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): With regard to No. 25 I hope the hon. Member heard what I said about it.

Prof. D. C. Sharma (Hoshiarpur): I beg to move for leave to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

Prof. D. C. Sharma: I introduce the Bill.

Mr. Deputy-Speaker: No. 26—the hon. Member is absent. No. 27 is barred by No. 22, I think. It is not that it is barred, but it has been accepted by the House already and therefore it is redundant.

PROHIBITION OF MANUFACTURE AND SALE OF VANASPATI BILL

Shri Jhulan Sinha (Saran North): I beg to move for leave to introduce a Bill to provide for the prohibition of manufacture and sale of vanaspati in India.

Some Hon. Members: No.

Mr. Deputy-Speaker: Some hon. Members object.

Mr. Deputy-Speaker: No. 29. It is opposed. No. 30 is barred by the introduction of another. No. 31—the Member is absent. No. 32 is barred.

MILITARY PENSIONS BILL

Dr. N. B. Khare (Gwalior): I beg to move for leave to introduce a Bill to regulate the grant of ordinary pension, disability pension, family pension and special pension to military personnel.

Mr. Deputy-Speaker: The question is.....

Prof. D. C. Sharma (Hoshiarpur): There is no Minister of Defence here and therefore he cannot have his say on the matter whereas on my Bills all the Ministers were here.

Mr. Deputy-Speaker: Order, order. The hon. Member must know that